GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3924 ANSWERED ON MONDAY, AUGUST 18, 2025

Companies Struck-off through C-PACE

QUESTION

3924. Shri Mahendra Singh Solank:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has taken any steps to raise awareness about the Centre for Processing Accelerated Corporate Exit (C-PACE) among MSMEs, LLPs and private companies Dewas-Shajapur Madhya operating in of (b) whether any applications for voluntary exit or strike-off of companies from the above constituency have been processed through C-PACE; and (c) if so, the number of such applications and the average time taken for completion?

ANSWER

Minister of State in the Ministry of Corporate Affairs; Minister of State in the Ministry of Road Transport and Highways

(Shri Harsh Malhotra)

(a) to (c): The Ministry has established the Centre for Processing Accelerated Corporate Exit (C-PACE) to facilitate and speed up the voluntary winding-up of companies having pan India jurisdiction which is operational from 01.05.2023. Further, to facilitate and speed up the voluntary winding-up of LLPs having pan India jurisdiction has also been brought under the C-PACE from 27.08.2024. Dewas-Shajapur district are under the jurisdiction of ROC, Gwaliorand the number of applications and the average time taken for strike off is as under:

Financial Year	District	Number of	Average Time Taken for
		Companies Closed	Completion
01-05-2023 to 31-03-2024	Dewas	02	75.40 Days
	Shajapur	03	
04-04-2024 to 31-03-2025	Dewas	02	60.67 Days
	Shajapur	01	
01-04-2025 to 31-07.2025	Dewas	03	51 Days
	Shajapur	02	
Total		13	62.3 days
